

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts
(Category – 1) – Transfers and Postings – Ordered.**

ROC.No. 2963/2014 - C.1.

Dt. 25-11-2014

NOTIFICATION NO. 08/2014. C -1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

I

Sri B. Satyanarayana, Paper Promotee from the Unit of the District Judge, Anantapuram, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Kurnool. (Post kept vacant).

Sri K. Prasada Rao, Paper Promotee from the Unit of the District Judge, Karimnagar, is transferred and posted as Chief Administrative Officer, VI Additional District & Sessions Court, Siddipet, Medak District (Post kept vacant).

Sri G. Prabhaker Reddy, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Mahabubnagar. (Post kept vacant).

Sri K.B. Viswanath, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda. (Post kept vacant).

Sri E. Narasimloo, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, VIII Additional District & Sessions Court, Miryalaguda, Nalgonda District (Post kept vacant).

Sri G. Goverdhan, Paper Promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, XVI Additional District & Sessions Court, Malkajiri, Ranga Reddy District. (Post kept vacant).

- i) S/Sri B. Sathyanarayana, K. Prasada Rao, G. Prabhaker Reddy, K.B. Viswanath, E. Narasimloo and G.Goverdhan shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Anantapuram, Karimnagar, Nalgonda, Metropolitan Sessions Judge, Hyderabad and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

II

Sri M. Ramachander, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Karimnagar, is transferred and posted as Chief Administrative Officer, Principal District Court, Karimnagar (Post kept vacant).

Sri A. Kishan, Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Mahabubnagar (Post kept vacant).

Sri K. Ramulu, Chief Administrative Officer, Principal District Court, Anantapuram, is transferred and posted as Chief Administrative Officer, Principal District Court, Medak at Sangareddy (Post kept vacant).

- i) S/Sri M. Ramachander, A.Kishan and K. Ramulu, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Karimnagar and Anantapuram and III Additional Special Judge for CBI Cases, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

Sri B. Tarakeswaran, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore, is transferred and posted as Chief Administrative Officer, Principal District Court, Prakasam at Ongole. (Post kept vacant).

Smt. C. Nuthan, Chief Administrative Officer, Additional District & Sessions Court, Narsapur, West Godavari District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Srikakulam vice Sri A. Sasidhar transferred.

Sri A. Sasidhar, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Srikakulam, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Narsapur, West Godavari District vice Smt. C. Nuthan transferred.

Sri L. Prasanna Kumar, Chief Administrative Officer, Special Sessions Court for trial of cases under SPE & ACB Cases, Nellore, is transferred and posted as Chief Administrative Officer, Principal District Court, Anantapuram vice Sri K. Ramulu transferred.

Sri M. Sankara Rao, Chief Administrative Officer, XIII Additional District & Sessions Court, Narasaraopet, Guntur District, is transferred and posted as Chief Administrative Officer, Mahila Court-cum- Additional Family Court-cum-VI Additional District & Sessions Court, Visakapatnam vice Sri Mohd. Abdullah Khan transferred.

Sri Mohd. Abdullah Khan, Chief Administrative Officer, Mahila Court-cum- Additional Family Court-cum-VI Additional District & Sessions Court, Visakhapatnam, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Narasaraopet, Guntur District vice Sri M. Sankara Rao transferred.

- i) S/ Sri B.Tarakeswaran, Smt. C.Nuthan, A. Sasidhar, L. Prasanna Kumar, M. Sankara Rao and Mohd. Abdullah Khan shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Nellore, West Godavari at Eluru, Srikakulam, Guntur and Visakhapatnam are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

The Unit Officers concerned are hereby directed not to entertain any applications for leave from the individual concerned. The above individuals are also hereby informed that representations for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Smt. C. Nuthan, Sri M.Sankara Rao, Sri Mohd. Abdullah Khan, Chief Administrative Officers are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.).

To

1. The Individuals (Through the Unit Heads concerned.)
2. The District Judges, Anantapuram, Kurnool, Nellore, Prakasam at Ongole, Visakhapatnam, West Godavari at Eluru, Srikakulam and Guntur. (State of Andhra Pradesh).
3. The District Judges, Karimnagar, Medak at Sangareddy, Mahabubnagar, Nalgonda and Ranga Reddy District (State of Telangana).
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. VI Additional District & Sessions Judge, Siddipet, Medak District.
7. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Mahabubnagar and Nalgonda.
8. The Judge, Family Court-cum-VI Addl. District & Sessions Judge, Karimnagar.
9. VIII Additional District & Sessions Judge, Miryalaguda, Nalgonda District.
10. III Additional Special Judge for CBI Cases, Hyderabad.
11. XVI Additional District & Sessions Court, Malkajgiri, Ranga Reddy District
12. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Judge, Nellore.
13. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Srikakulam.
14. Additional District & Sessions Judge, Narasapur, West Godavari District.
15. The Special Sessions Judge for SPE & ACB Cases, Nellore.
16. XIII Additional District & Sessions Judge, Narasaraopet, Guntur District.
17. Special Judge for Mahila Court-cum-Judge, Additional Family Court-cum-VI Additional District & Sessions Judge, Visakhapatnam.
18. The Pay and Accounts Officer, Hyderabad.
19. The District Treasury Officers, Anantapuram, Kurnool, Nellore, Prakasam at Ongole, Visakhapatnam, West Godavari at Eluru, Srikakulam and Guntur (State of Andhra Pradesh).
20. The Sub Treasury Officers, Narasaraopet, Guntur District and Narsapur, West Godavari District. (State of Andhra Pradesh).
21. The District Treasury Officers, Karimnagar, Medak at Sangareddy, Mahabubnagar, Nalgonda and Ranga Reddy District (State of Telangana).
22. The Sub Treasury Officers, Siddipet, Medak District, Miryalaguda, Nalgonda District and Malkajgiri, Ranga Reddy District (State of Telangana).
23. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

<http://hc.tap.nic.in>

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